

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
GIRDHARILAL SUGAR AND ALLIED INDUSTRIES LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Girdharilal Sugar And Allied Industries Limited
2.	Date of incorporation of corporate debtor	27.10.1989
3.	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies- Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L15424MP1989PLC005564
5.	Address of the registered office and principal office (if any) of corporate debtor	45/47-A, Industrial Area No. 1, A.B. Road, Dewas, MP 455001 INDIA
6.	Date of closure of Insolvency Resolution Process	05.08.2022
7.	Liquidation commencement date of corporate debtor	05.08.2022
8.	Name and registration number of the insolvency professional acting as liquidator	IBBI/IPA-001/IP/P-00120/2017-18/10255
9.	Address and e-mail of the liquidator, as registered with the Board	F-05, Jaideep Complex, 112, Zone-II, MP Nagar, Bhopal. 462011 MP INDIA. insolvencyprofessionalsindia@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	F-05, Jaideep Complex, 112, Zone-II, MP Nagar, Bhopal. 462011 MP INDIA. cirp.girdharilal@gmail.com
11.	Last date for submission of claims	04.09.2022

Notice is hereby given that the National Company Law Tribunal Indore Bench has ordered the commencement of liquidation of the Girdharilal Sugar And Allied Industries Limited on 05.08.2022.

The stakeholders of Girdharilal Sugar And Allied Industries Limited are hereby called upon to submit their claims with proof on or before 04.09.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Amresh Shukla

Date and place: : 08.08.2022

